NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 16.12.2025

COURT OF REGISTRAR (HYBRID MODE) 11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 7527 of 2025 in I.A. No of 2025 in Comp. App. (AT) (Ins) No. 1276 of 2025	Navin M. Raheja Vs. Shravan Minocha & Ors.	Ketan Madan
2.	I.A. No. 7706 of 2025 in Comp. App. (AT) (Ins) No of 2025	The Liquidator, City Co-operative Bank Ltd. Vs. Rajnesh Jaiswal, Liquidator of Kandivli Balaji Investment	Girish Utangale
3.	I.A. No. 7742 of 2025 in I.A. No of 2025 in Comp. App. (AT) (Ins) No. 1276 of 2025	Navin M. Raheja Vs. Shravan Minocha & Ors.	Ketan Madan

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Assistant Registrar